

(ख) क्या यह सच है कि इन परिवारों को एक लाख रुपया अनुदान के रूप में देने के लिये सरकार ने निश्चय किया है ;

(ग) यदि हां, तो उनको यह रुपया कब दिया जायेगा ?

पनवांस मंत्री (श्री मेहर चन्द खन्ना) :

(क) से (ग). अपेक्षित जानकारी एकत्रित की जा रही है और उपलब्ध होने पर समाप्त पर रख दी जायेगी ।

Displaced Persons Colonies in Delhi

985. **Sardar Iqbal Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that the Government of India have approved the scheme of the Delhi State Government for providing basic civic amenities to the people living in 'displaced persons' colonies in Delhi; and

(b) if so, the special features of this scheme?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). No such scheme has been received from the State Government. But a provision of Rs. 48.6 lakhs has been made during the year 1955-56 for providing civic amenities and undertaking development works.

Financial Commitments under the Second Five Year Plan

986. **Sardar Iqbal Singh:** Will the Minister of **Planning** be pleased to state:

(a) whether State Budgets for the year 1955-56 have been scrutinised with a view to ascertain how far they will be able to fulfil their financial commitments under the Plan;

(b) which States have so far been able to fulfil their quota and which others will be able to do so during the current year; and

(c) the steps that have been taken to augment the resources of those States which have lagged behind to enable them to make up the arrears and fulfil their commitments for the Plan period?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). The Report on the Progress of the Plan for the year 1954-55 is at present under preparation. This Report will contain an

account, of the progress of Plan expenditure in each State and will also assess the prospects for the fulfilment of the programme scheduled for 1955-56. The raising of resources to fill any gap that may remain after Central assistance or in special cases ways and means assistance has been made available to State Governments is the responsibility of the State Governments themselves.

Prohibition Enquiry Committee

987. **Shri Sanganna:** Will the Minister of **Planning** be pleased to state:

(a) whether it is a fact that some State Governments intend to implement the recommendations of the Prohibition Enquiry Committee subject to the reimbursement of the loss of revenue by the Government of India; and

(b) if so, which are those States?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes, Sir.

(b) Punjab, Uttar Pradesh, Himachal Pradesh and Travancore-Cochin are among the States which have expressed their views on the Report so far.

Bharat Sewak Samaj in Rajasthan

988. **Shri Bansilal:** Will the Minister of **Planning** be pleased to state:

(a) the total amount spent in Rajasthan in different years through the agency of the Bharat Sewak Samaj;

(b) the total number of schemes received by Government from it in 1953-54 and 1954-55; and

(c) the total number of schemes sanctioned in these years?

The Deputy Minister of Planning (Shri S. N. Mishra):

	1953-54	1954-55	1955-56
		Rs.	Rs.
(a)	Nil.	12,880	39,120
(b)	7	24	30
(c)	4	20	19

Export and Import of Films

989. **Sardar Iqbal Singh:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether Government have framed any new import and export policy regarding export and import of films to and from Pakistan in view of the recent Trade Agreement;

(b) if so, what; and